Annexure - 8

Name of the Corporate Debtor: Krishna Knitwear Technology Limited | **Date of commencement of CIRP : 13.01.2020** | **List of creditors as on : 26.08.2023**

List of operational creditors (other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amt. of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by Guarantee	Whether Related Party	% of voting share in coC					
1	Indo Canadian Consultancy Services Limited	01.03.2021	12,32,697	0	Consultancy Charges	0	0	No	0	0	0	12,32,697	0	*
2	Cotton Corporation of India	11.12.2020	59,54,04,708	0	Contractual Dues	0	0	No	0	0	0	59,54,04,708	0	#
3	National Securities Depository Limited		20,251	0	Not Specified	0	0	No	0	0	0	20,251	0	@

* Claim was rejected by erstwhile RP as the same was received after statutory period

\# Claim was rejected by erstwhile RP as the same was received after statutory period. However the claiman filed an application for condonation of delay which was allowed vide NCLT order dated 24.02.2021. However, as per the records handed over by the erstwhile RP the same was not admitted in the list of creditors.

@ The Claim has not been received in the prescribed form along with the information and document substantiating the claim